

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.05.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3369 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Commercial Tax Officer Shahdol Circle Vs. Bijay Murmuria Liquidator of Doshion Pvt Ltd.	Mrinal Gopal Elker

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1. Notice Board
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Assistant Registrar